Nangal Dam during Second Five Year Plan period; and

(b) the number of employees on the waiting list for allotment as on 1st April 1962?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) 57.

(b) 30.

Medical Colleges in Madras State

2265. Shri Elayaperumal: Will the Minister of Health be pleased to state:

- (a) whether it is a fact that Government of Madras have requested Central Government for the establishment of new Medical Colleges in Madras State during the Third Five Year Plan period;
- (b) if so, whether a decision has since been taken on the proposal; and
- (c) if not, what advice Government have communicated to Madras Government?

The Minister of Health (Dr. Sushila Nayar): (a) The Government of Madras do not propose to open any new medical college during the Third Five Year Plan period taking into view factors such as financial considerations, dearth of qualified medical teachers, etc.

(b) and (c). Do not arise.

Government Accommodation for P. & T. Employees

2266. Shri Elayaperumal: Will the Minister of Transport and Communications be pleased to state the number of Posts and Telegraphs employees in Madras State (all circles in Madras) who have been provided with Government accommodation?

The Minister of Transport and Communications (Shri Jagjivan Ram): 934.

Conversion of Sea Water into Drinking Water

- 2267. Shri Maheswar Naik: Will the Minister of Health be pleased to state:
- (a) whether attention of Central Government has been drawn to the reported endeavours of the Mayor of the Madras Corporation for making drinking water out of sea water and his attempts to obtain American help in this direction; and
- (b) whether Government have ascertained the possibilities of a scheme of this nature and the probable cost structure thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Information is being collected and will be placed on the Table of the Sabha when received.

Rent of Quarters for Class III Employees

2268. Shri Gauri Shanker: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that 'K' Type old Railway quarters meant for class III employees were previously rented for Rs. 5 per month which rate was raised to Rs. 6:25 nP. and ultimately enhanced to Rs. 18:22 nP. with effect from 1st October, 1961; and
 - (b) the basis of calculation of rents?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):
(a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 65].

Monkey Menace in South Avenue, New Delhi

2269. Shri Hem Raj: Will the Minister of Health be pleased to state:

- (a) whether it is a fact that monkey menace exists in South Avenue and its suburbs; and
- (b) if so, the steps Government propose to take in the matter?